THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM - III/04/2015/

Dated Shillong, the 30th October 2017.

Hon'ble the Chief Justice vide order dated 30.10.2017 is pleased to constitute Division Bench & Single Benches respectively for Wednesday the 1st November, 2017 as under.

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of the tied up/assigned Division Bench matters from 10:30 AM to 01:15 PM in the Chief Justice's Court.

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice V.P.Vaish would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench except those to be listed before the other Division Bench from 02:00 PM to 04:30 PM in the Chief Justice's Court.

Single Judge Bench of Hon'ble Mr. Justice S.R.Sen would take up Motion, Admission, Orders and Hearing of Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge from the year 2016 from 02:00 PM to 04:30 PM in Court Room No. 1.

Single Judge Bench of Hon'ble Mr. Justice V. P. Vaish would take up Motion, Admission, Orders and Hearing of Second Appeals; Review Petitions; Transfer Petitions; Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Bail Applications; First Appeals; Civil Revision Petitions; Motion of Civil Writ Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge upto the year 2015 from 10:30 AM to 01:15 PM in Court Room No. 2.

By order

REGISTRAR GENERAL

MEMO No.HCM - III/04/2015/ 1705 A Copy for information to: -

Dated Shillong, the 30th October 2017.

- 1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 9. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 10. The Chief Librarian, High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 13. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 14. Mr. ______, Sr. Advocate, High Court of Meghalaya, Shillong.
- 15. President / Secretary, High Court Bar Association, Shillong.
- 16. President / Secretary, Shillong Bar Association, Shillong.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 18. The Court Masters, High Court of Meghalaya, Shillong.
- 19. Notice Board.
- 20. Office File.

REGISTRAR GENERAL